Shastri): (a) to (c). No such Committee has been constituted. However, the question was recently cussed by the Union Home Minister and the Union Minister of Rehabilitation with the Chief Ministers Punjab, Rajasthan and Jammu and Kashmir and it was agreed that would be desirable to evolve a uniform pattern of relief and rehabilitation assistance for the persons affected in those States by the recent Indo-Pakistan conflict. Accordingly, proposals for a uniform pattern of assistence are being formulated.

## पाकिस्तान द्वारा सीमा का उस्लंबन

\*667. श्री हुकम चन्द कछ्वाय : क्या प्रतिरक्षा मंत्री 8 नवम्बर, 1965 के तारांकित प्रकृत संख्या 95 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) े नवस्वर, 1965 तक पाकिस्तान द्वारा सीमा का 965 बार उल्लंघन किये जाने के बारे में संयुक्त राष्ट्र के प्रेक्षकों नया मंद्रका राष्ट्र के महासचिव से की गई जिकायनों के सम्बन्ध में क्या उन्होंने कोई ऐसा वक्तस्य दिया है जिसमें पाकिस्तान को पूर्णक्योग दोवी ठहारया गया है; भीर
  - (ख) यदि हां, तो उसका व्यौरा क्या है?

प्रतिरक्ता मंत्री (श्री यशवन्तराव चन्हाच): (क) जी, हां।

(ख) संयुक्त राष्ट्रों के प्रेक्षकों द्वारा पाकिस्तान के विकद्ध विये गये कुछ फैसले दर्शाने वाला एक विवरण सभा के पटल पर रख दिया गया है। [पुस्तकालय में रक्षा गया। देखिये संख्या एल टी---5306/65]

## Protest to Pakistan about False Propaganda

\*648. Shri D. C. Sharma: Shri P. C. Borooah:

Will the Minister of External Affairs be pleased to state:

(a) whether a protest has been

made to Pakistan to refrain from false propaganda and not to issue propaganda material containing false reports concerning India; and

(b) if so, the nature of reply received, if any?

The Minister of External Affairs (Shri Swaran Singh): (a) The Government have been protesting frequently to the Pakistan authorities against the false propaganda allegations concerning India, is disseminated by the Pakistan authorities and Pakistan publicity media. The Pakistan authorities have also been asked to refrain from distribution of propaganda material containing false reports about India.

(b) The Pakistan authorities have replied to some of our protests contending as usual that our objections are 'without foundation'. There has in general been no satisfactory response.

## Shortage of Army Dectors and Nurses

\*669. Shri Rajeshwar Patel: Shri R. S. Pandey: Shri R. Barua:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that shortage of trained doctors and nurses in the Army has been felt during the recent operations in the Indo-Pakistani conflict;
- (b) if so, whether Government have made an assessment regarding the requirements of the Armed Forces doctors and nurses; and
- (c) the steps, if any, taken to increase the number of doctors and nurses in the Army according to the actual requirements during an emergency?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes Sir, in so far as Army Medical Corps and Military Nursing Service are concerned. There